

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4430  
ANSWERED ON:19.05.2006  
COMMERCIAL PRODUCTION BY POWER PLANTS  
Oram Shri Jual

**Will the Minister of POWER be pleased to state:**

- (a) the States where power plants with minimum capacity of 250 MW have been set up, State-wise;
- (b) the number out of these plants which have started commercial production;
- (c) the time by which the remaining power plants are likely to start commercial production;
- (d) whether the Government has any proposal to give the status of mega power projects to these plants; and
- (e) if so, the details thereof along with the steps taken in this regard?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) to (c) : A statement giving State -wise details of power plants with minimum capacity of 250 MW set up so far during X Plan, the plants which have started commercial operation along with the time by which the remaining power plants are likely to start commercial production is indicated at Annexure-I.

(d) & (e) : As per the existing policy all inter state thermal projects of 1000 MW or more and inter state hydel of 500 MW or above are eligible for mega status subject to meeting other conditions in the policy.